

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3718
ANSWERED ON:05.08.2014
CANCELLATION OF ARM LICENSES
Singh Shri Hukum

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Licensing Department of Delhi Police has received a number of complaints for cancellation of arms licenses of convicted persons or undertrials during each of the last three years and the current year; and

(b) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU)

(a)&(b): A number of complaints have been received by the Delhi Police from different quarters against the persons holding arms licences. On receipt of the information about the involvement/conviction of the licence holders in criminal cases, necessary action for cancellation of their arms licenses has been taken. The details of arms licences cancelled, who were found involved in criminal cases during the last three years and the current year (upto June 2014), are as under:-

| Year | Number of licenses cancelled |
|------|------------------------------|
| 2011 | 53 |
| 2012 | 11 |
| 2013 | 22 |
| 2014 | 15 |

(upto 30.6.2014)